

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
IB/2926/ND/2019

IN THE MATTER OF:

Elantas Beck India Ltd	...	Applicant
Versus		
Agh Wires Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anand Komal, Adv.
For the Respondent :

ORDER

Heard the arguments advanced by the Learned Counsel for the Operational Creditor. Learned Counsel for the Operational Creditor is directed to file written submissions not more than two pages along with legal decisions which they would like to place reliance on. Two weeks' time is granted.

Let the matter be fixed for 03.07.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)